

By Email/Speed Post

ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi – 110001

No. 51/8/7/2015

Dated: 5th February, 2015

To

The Chief Electoral Officer,
NCT of Delhi,
Delhi.

Subject: Instructions on the use of EVMs – redressal of complaint reg.

Sir,

In continuation of the Commission's instruction of even number dated 4th February, 2015, I am directed to forward herewith a format for the written complaint to be obtained from the elector alleging malfunctioning in the EVM, which should be got printed and atleast 20 copies of the same should be made available to the Presiding Officer along with other polling material, instead of plain paper mentioned in the instruction dated 4th February, 2015, referred to above.

Yours faithfully,

(K. N. BHAR)
SECRETARY

General/Bye-Election to.....

Sl. No. and Name of Parliamentary/Assembly Constituency.....

No. and Name of Polling Station.....

FORM OF DECLARATION BY ELECTOR ALLEGING MALFUNCTIONING IN EVM

1. I hereby solemnly declare and affirm that **on pressing the candidate button of Ballot Unit ‘Red Lamp’ has glown against the** name & symbol of a candidate other than the candidate for whom I voted by pressing the concerned blue button against the name and symbol of the candidate of my choice on the Ballot Unit. I am ready to cast a test vote again to show that the allegation made by me is true and bonafide.

2. I am aware of the penal provisions of Section 177 of the Indian Panel Code that I shall be liable to be punished with imprisonment for a term which may extend to six months, or with fine extending upto Rs.1,000/-, or with both, if the declaration given by me in para 1 above to the Presiding Officer appointed under Section 26 of the RP Act, 1951 is found to be false.

Signature/Thumb impression of the Elector

Name of the Elector.....

Father/Mother/Husband’s Name.....

Part No. of elector roll.....

Sl. No. of elector in that Part.....

Sl. No. in Register of Voters (Form 17A).....

Dated.....

Certified that the above declaration was made and subscribed by the elector above named before me.

Signature of the Presiding Officer

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Dated.....